## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CA(CAA) No. 124/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.10.2017

Name of the Company:

Brillant Estates Ltd.

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

**DESIGNATION** 

REPRESENTATION

**SIGNATURE** 

1. DILIP KUMAR JAINY

PCS

Applicont

2. Ravi Kapour

Pcs.

Applicant

## **ORDER**

Learned PCS Mr. Ravi Kapoor with Learned PCS Mr. Dilip Kumar Jain present for Applicant.

Heard arguments of Learned PCS for Applicant.

Order reserved.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 24th day of October, 2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL